

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4709

ANSWERED ON:07.08.2009

TRIBAL SUB PLAN

Das Shri Bhakta Charan; Dhruvanarayana Shri R.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds allocated and utilized under Tribal Sub Plan (TSP) for the welfare of Scheduled Tribes in the country including Orissa during each of the last three years and the current year, State-wise;
- (b) whether the Union Government has directed the State Governments to allocate funds properly under TSP;
- (c) if so, the details thereof;
- (d) the extent to which communication system has been established in the tribal areas in the country;
- (e) whether the Government has received complaints about the implementation of TSP;
- (f) if so, the details thereof and the action taken thereon; and
- (g) the details of States that have performed best in the implementation of TSP, merit-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS(DR. TUSHAR A. CHAUDHARY)

- (a): As per information received from Planning Commission, State-wise details of the funds allocated under Tribal Sub-Plan for the welfare of Scheduled Tribes in the country including Orissa during last three years 2006-07, 2007-08, 2008-09 are given in the Statement enclosed. Details of funds allocated during current year and utilization under TSP are not available.
- (b),(c) & (d): The Planning Commission has issued guidelines to the State Governments and UT Administrations for formulation, implementation and monitoring of Tribal Sub-Plan (TSP) and the Ministry also pursues with the State Governments in this regard.
- (e) : Government has not received complaints against the implementation of Tribal Sub Plan.
- (f): Does not arise in view of reply given to (e) above.
- (g): Does not arise in view of reply given to (a) above.